## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **20.03.2025** (THURSDAY)
CHENNAI BENCH **(HYBRID MODE) 10:30 AM** 

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

| S.No. | Case No.  | Name of the Parties  | Counsel for Appellants | Counsel for<br>Respondents                 |
|-------|---|--|------------------------|--|
| 1.    | Comp App (AT) (CH)<br>(Ins) No. 164/2025<br>For Stay<br>IA No. 449/2025 | Pankaj Srivastava<br>IRP of Think & Learn<br>Pvt. Ltd.<br>Vs<br>Aditya Birla Finance<br>Ltd.       | Mr. NP Vijay Kumar     | Mr. Abhishek<br>Jenasenan<br>For Caveator  |
| 2.    | Comp App (AT) (CH)<br>(Ins) No. 166/2025<br>For Stay<br>IA No. 452/2025 | Pankaj Srivastava<br>IRP of Think and<br>Learn Pvt. Ltd.<br>Vs<br>GLAS Trust Company<br>LLC & Anr. | Mr. NP Vijay Kumar     | Mr. Thriyambak J<br>Kannan<br>For Caveator |

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in